

RAJASTHAN HIGH COURT, JODHPUR.

NOTICE

No. I/A(iii)(a)(1)72/2023/

Date:

Govind Narayan Meena S/o Faily Ram Meena (Merit No. 26)
R/o Badi Barthal, Phari, Newai, Tonk,
Rajasthan-304021
(email-govindnarayanmeena2@gamil.com)

You are informed that upon declaring successful in the recruitment to the post of Junior Personal Assistant (Hindi), you were offered appointment as Probationer Trainee Junior Personal Assistant (Hindi) vide order No. Estt/HC/2024/368 dated 31.07.2024 with the direction to join your duties on or before 14.08.2024. Pursuant to order No. Estt/HC/2024/368 dated 31.07.2024, you sought extension of three months for joining duties on the post of Junior Personal Assistant (Hindi) but you have not joined the duties even after passing said period.

You are, therefore, directed to join your duties within ten days from the receipt of notice as last opportunity if you so desire, failing which your appointment to the post of Junior Personal Assistant (Hindi) would be canceled, automatically.


REGISTRAR (ADMN.)

No. I/A(iii)(a)(1)72/2023/186

Date: 18.01.25

Copy to D.I.O, Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on official website of Rajasthan High Court.


REGISTRAR (ADMN.)